

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Rules/14-61/90-

Dated 4.3.2015

NOTIFICATION

Hon'ble the Chief Justice High Court of Himachal Pradesh, in exercise of the powers conferred under Article 229 of the Constitution of India and all other enabling powers in this behalf is pleased to make the following amendment in "**The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules 2003**" :-

**Short title:
& Commencement**

1. These Rules shall be called "**The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal)**(27th Amendment-2015) Rules, 2003".

2. They shall come into force with immediate effect.

Amendment:

3. Item No. 1 in the Schedule "B", Class-I(Gazetted) annexed to the Rules **The Himachal Pradesh High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct & Appeal) Rules, 2003** shall be added as under, hence, the serial numbers of column one shall be renumbered as 1(newly added), 2 to the existing (1), 3 to the existing 2 and so on, consequently the word Registrar (Administration) alongwith note appearing in **Schedule A**, against **Sr. No. 4** shall stand deleted:

Sr No	Name of Post	No. of Post	Mode of appointment	Qualification	Experience/length in service in feeder cadre	Scale of pay (Revised)
1.	Registrar (Administration)	1	By selection from amongst the Additional Registrars on the basis of merit-cum-seniority.	Graduation	Two years	Rs. 15600-39100-8400/-Grade Pay Rs. 2500/- Secretariat Pay as sanctioned from time to time by the competent authority.

**BY ORDER
HON'BLE THE CHIEF JUSTICE**

REGISTRAR GENERAL

Copy forwarded for information to:-

- 1) The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
- 2) The Principal Secretary (Home) to the Government of Himachal Pradesh, Shimla-2.
- 3) The L.R.cum-Principal Secretary(Law) to the Government of Himachal Pradesh, Shimla-2
- 4) The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
- 5) The Director/Deputy Director/Joint Director, H.P. Judicial Academy, Shimla-5.
- 6) All the District and Sessions Judges, in Himachal Pradesh.
- 7) The Accountant General (Audit), H.P., Shimla-3.
- 8) The Accountant General (A&E), H.P., Shimla-3.
- 9) All the Additional Registrars;
- 10) All the Deputy Registrars/Assistant Registrars/Court Masters/ Readers/Secretaries/Chief Librarian;
- 11) All the Section Officers/Marriage Counsellor/Protocol Officer/Public Relations Officer;
- 12) The Secretary/Private Secretary to the Registrar General/ Registrar (Rules)/Registrar (Vigilance)/ Registrar (Judicial) and Registrar (Administration);
- 13) The Section Officer (Computer) for compliance in terms of the office order dated 8.1.2014.
- 14) The Dealing Assistant of the Establishment Branch with two spare copies.
- 15) The NIC Officer posted in the High Court with a request to update the High Court website;
- 16) Guard File.
(Sr. Nos. 1, 9 to 15 High Court of Himachal Pradesh, Shimla).

(Sushil Kukreja)
Registrar (Rules)